Public Distribution System of Fertiliser

5698. SHRI R. S. PANDEY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have worked out a scheme to set up a public distribution system for the distribution of fertilisers at cheaper rate throughtout the country; and

(b) if so, the main features thereof and steps taken in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). Government have no proposal for setting up a separate agency for distribution of fertilisers. However the policy of Government is to encourage the maximum possible distribution of fertilisers to farmers through public agencies like cooperatives and Agro-Industries Corporations.

As at present, 60—70 percent of all fertilisers both imported and domestic is distributed through cooperatives, Agro-Industries Corporations and other institutional agencies which are directly under the control of State Governments. The remaining 30—40 per cent is distributed through non-institutional channels. But even in respect of this portion, the State Governments receive advance plans of distribution from the manufacturers and can orient supplies to priority areas and for priority crops.

As far as prices are concerned every effort is being made to make fertilisers available to farmers at economic prices consistent with the costs of domestic production and imports. The retail prices of three important fertilisers (Urea, Ammonium Sulphate and Calcium Ammonium Nitrate, which also happen to be relatively in short supply) are statutorily controlled and the State Governments have been given adequate powers under the Essential Commodities Act and Fertiliser (Control) Order to effect checks and searches, seize stocks of offenders, and to prosecute them. The States have also been given powers to hold summary trials of offenders.

उत्तरकाशी में नसबन्दी शिविर

5699. **श्री एम० एस० पुरती** : क्या **स्वास्थ्य और परिवार नियोजन** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान समाचार पत्र 'आज' दिनांक 29 दिसम्बर, 1972 में प्रकाशित समाचार की ओर दिलाया गया है जिसमें कहा गया है कि जिला उत्तरकाशी के प्ररोला ब्लाक के अन्तर्गत चलाये जा रहे नसबन्दी शिविर में भोले-भाले लोगों को पटवारी, कानूनगो, द्वारा हथकड़ियों और रस्सियों से बांधकर पीटा गया और नसाबन्दी करवाने पर विवश किया गया ;

(ख) यदि हां, तो इस पर सरकार की क्या प्रतिक्रिया है ; और

(ग) क्या गढ़वाल मंडल में जिन स्त्रियों को लूप लगाये गया था, उनकी देखभाल न की जाने के कारण उनमें से कुछ मृत्यु का शिकार हो गई ?

स्वास्थ्य और परिवार नियोजन मंत्रालय में उपमंत्री (श्री कोंडाजी बासप्पा) : (क) से (ग). उत्तर प्रदेश सरकार से प्राप्त सूचना के अनुसार जिसने कि इस समाचार के विषय में जांच की थी, ये आरोप निराधार पाये गये हैं । उत्तर प्रदेश सरकार को लूप लगाने के कारण गढ़वाल मंडल में किसीं भी स्त्री की मृत्यु की कोई सूचना प्राप्त नहीं हुई है ।